F. No. J-11017/2/2019-Judicial (Part-4) Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi, Dated 9th March, 2019

ORDER

The President is pleased to **extend** the terms of panel counsel for Union of India for conducting Central Government litigation before the various courts / tribunals in the country whose terms have expired or going to expire between **01.02.2019** and **30.09.2019**, until further orders.

Hindi Version of this order will follow.

(S. R. Mishra) Additional Secretary

Copy for information to:-

- PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. The Incharge, Branch Secretariat at Mumbai, Kolkata, Chennai & Bengaluru.
- 3. The Incharge, Litigation (HC/CAT/Lower Court) Section, New Delhi.
- 4. The Addl. SGIs for Allahabad High Court, Punjab & Haryana High Court, Rajasthan High Court, High Court of Patna.
- 5. All the Asst. SGI in various High Courts.
- 6. The Registrar of all the High Courts.
- 7. The Registrar of all the Benches of CAT and AFT in the country.
- 8. All the Sr. CGSCs in various Tribunals in the country.
- 9. All the Standing Govt. Counsel for various District & Subordinate Courts in the country.
- 10. The Cash (LA) Section, Department of Legal Affairs, New Delhi.
- 11. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
- 12. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 13. For uploading on website of this Department i.e. www.legalaffairs.gov.in for the information of all concerned.
- 14. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)

Section Officer (Judicial)

Tel.011-23384945

Email: judicial-dla@nic.in

F. No. J-11017/6/2016-JUDICIAL Government of India Minstry of Law & Justice Department of Legal Affairs Judicial Section

Shastri Bhawan, New Delhi, Dated 27.06.2016

ORDER

In supersession of all earlier orders, the President is pleased to engage following Advocates as Senior Panel Counsel/Addl. Central Government Standing Counsel as the case may be for conducting the litigation of Army, Navy and Air Force before the Armed Forces Tribunal, Ernakulam Bench for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

ARMED FORCES TRIBUNAL, ERNAKULAM BENCH

Senior Panel Counsel

SI	NAME	ADDRES5	ENROLMENT NO.	PHONE NO.
No.		- 1 11 to the	K/231/1991	9847311044
1.	Rajendra Kumar, M	Mrudamga Sylam, North Railway Station Road, Kochi- 682018	04156.476146.7707.570	0005171940
2.	C. B. Sreekumar	Sreevalsam, Peediackal Lane, SRM Road, Ernakulam , Pin- 682018	K/1072/1994	9895171840

Addl. Central Government Standing Counsel

51.	Name	Address	Enrolment No.	Phone No.
Vo.			K/264/2008	9388631380
1.	Shaiju K.S.	Kalathil House, Oachanthuruthu Post, Kochi-, Kerala		204/145702
2.	Sajan K.B.	Kayappillyparamb, Elamakkara Post, Kochi-26, Kerala	K/227/2006	9846145782
3.	M.B. Sudarsana Kumar	Meppilly (Dharshana), Thuruthu, Aluva, Ernakulum, Kerala-683101	K/1170/1994	9447302811
4.	5. Prasanth	Naduviladath, House, Elamekkara P.O., Kachi- 682026	K/839/1994	9447060299
5.	Vedaraj M.N.	Mepparampil House, Ponjikkara, Mulavukad Post, Kochi, Kerala-682505	K/624/2006	9847631721



6.	Girish R	Remya Nivas, Kavalampilli Lane, Paradise Road, Vyttila, Ernakulum, Kerala	K/967/1998	9447833677
7.	Sajeev P	Souparnika House, Perumbavoor, Ernakulum PIN 683542	K/2550/1999	9847691888
8.	Unnikrishnan .5	Kattekudiyil House, Nellad Post, Muvattupuzha, Kerala	K/211/2006	9947306447
9.	Subash, V.N.	Vazhethuparampil, Nayathodu P.O. Angamali Ernakulum District, 683572	K/190/2009	9446719395
10.	K. Suresh Babu	Koodaram, Kunnicode PO, Kollom Dist, Kerala State, Pin-691508	K/780/89	9447129522
11.	G. Gapakumar	17-A. Midhunam PNRA, Kollam, Kerala-691012	K-2881/A/1999	9961066266

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

(G. S. Yadav)

Joint Secretary & Legal Adviser to the Govt. of India

Copy for information to:

- PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries
 and JS&LA in the main Secretariat.
- Shri K. M. Natraj, Additional Solicitor General of India, No 4306, High Point IV, No. 45, Palace Road, Near Basaveshwara Circle, Bangalore-560001.
- Shri N. Nagresh, Asstt. Solicitor General, Kerala High Court, Anugraha Complex, 2nd Floor, Market Road North, Ernakulam, Kerala, Kochi-682018.
- 4. The Registrar, Armed Forces Tribunal, Ernakulam Bench, Kerala,
- 5. The JAG, Ernakulam (Kerala).
- 6. Hindi Unit, Department of Legal Affairs for Hindi translation of the order.
- 7. Guard File/Judicial Section with 5 spare copies.
- 8. NIC cell with the request to upload this order in the website.

(D. Srinivas)

Section Officer (Judicial Section)